Theft of wood in forest of Odisha

1947. SHRI ANUBHAV MOHANTY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

the total forest area in the State of Odisha;

Written Answers to

- whether the Minister is satisfied with the manner in which the forests are being monitored and maintained; and
- (c) how many cases of theft of wood from the forest of Odisha has been reported and solved?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT. FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per the India State of Forest Report (ISFR) 2013, the Recorded Forest Area of the State of Odisha is 58,136 square kilometers and the forest and tree cover is 54,360 square kilometres.

- (b) Management and Protection of forest is primarily the responsibility of the concerned State Government. However, Ministry is making all efforts to supplement the efforts of State Governments in this direction including State of Odisha.
- The details of offence cases detected with timber and vehicle seized for last 4 years is given below:

Year	Offences	Offenders	Numbers	Numbers	Forest pro	duce seized	Vehicle
	cases Detected	involved (numbers)	of cases compounded	of cases sent to	Timber (in Cum)	Firewood (in MT)	Seized (Numbers)
	(numbers)			Court			
2011-12	64942	56253	54745	1508	2038	39688	961
2012-13	60072	53281	46904	2056	2537	2098	2538
2013-14	60299	49404	51639	1557	2680	7739	1386
2014-15	59920	54280	51938	839	4030	23986	1716

Environmental Surveillance Squad

1948. DR. T. N. SEEMA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- whether 'Environmental Surveillance Squad' (ESS) programme of CPCB has failed in carrying out surprise inspections on a larger scale, if so the reasons therefor;
- (b) if not, details of the complaints received/registered and surprise raids/ inspections of industrial units including distilleries carried out by ESS during last two

years and the current year along with the names of the unit against whom action was initiated; and

(c) details of the mechanism existing with Government to monitor the compliance of National standards stipulated for treatment of effluents by industrial units and also penalize those who flout pollution norms or violate green laws?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No, Sir.

- 'Environmental Surveillance Squad' (ESS) Programme of CPCB conducted inspection of 307 industries during the period 2013-2015. Based on the inspections, directions to the defaulting industries were issued under Section 5 of Environment (Protection) Act, 1986 and to the State Pollution Control Boards (SPCBs) under Section 18(1)(b) of the Air (Prevention and Control of Pollution) Act, 1981/the Water (Prevention and Control of Pollution) Act, 1974. Sector-wise summary status of the number of industries inspected under ESS Programme and directions issued during 2013-15 is given in Statement-I (See below) and industry-wise directions issued is given in Statement-II (See below).
- (c) CPCB inspects the industries on a regular basis to verify the compliance status of industries. The SPCBs/Pollution Control Committees also inspect the industries regularly to verify the compliance status. To ensure regular compliance of the effluent and emission quality norms, the 17 categories of highly polluting industries and the industries discharging into river Ganga or its tributaries have been directed to install real time effluent/emission quality monitoring systems. Industrial units in violation of environmental regulations and norms are dealt under relevant provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.

Statement-I Sector-wise number of industries inspected under ESS and directions issued during 2013-15

Sl.	Sector		2013-14			2014-15	
No.		No. of Industries inspected	Directions under Sec. 5	Directions under Sec. 18(1) (b)	No. of Industries inspected	Directions under Sec. 5	Directions under Sec. 18(1) (b)
1	2	3	4	5	6	7	8
1.	Aluminum	0	0	0	2	1	0
2.	Cement	24	2	2	10	1	0
3.	Chloralkali	2	1	0	2	1	0
4.	Copper	2	0	0	0	0	0
5.	Distillery	19	1	0	25	6	0

Written Answers to			[6 August, 2015]		Unstarred Questions		
1	2	3	4	5	6	7	8
6.	Dye and Dye Intermediates	6	0	0	4	0	0
7.	Fertilizer	10	0	0	2	1	0
8.	Iron and Steel	25	2	1	12	2	1
9.	Pesticide	6	1	0	1	0	0
10.	Petrochemical	10	1	0	4	2	0
11.	Pharmaceuticals	29	6	0	9	2	0
12.	Pulp and Paper	24	5	1	7	2	0
13.	Refinery	2	0	0	2	1	0
14.	Sugar	19	0	0	16	1	0
15.	Tannery	5	0	0	4	1	0
16.	Thermal Power	15	1	1	6	0	0
	Plant						
17.	Zinc	3	0	0	0	0	0
	Total	201	20	5	106	21	1

Statement-II

List of industries inspected under ESS during 2013-15 against whom directions have been issued

S1.	Name of the unit	State	Industrial	Sec., 5/Sec.,	Year
No.			Sector	18(1)(b	22
1	2	3	4	5	6
1.	Singareni Collieries	Andhra	TPP	Sec. 18(1)(b)	2013-14
	Co. Ltd.	Pradesh		of Air/Water	
				Act	
2.	Vinay Cements Ltd.	Assam	Cement	Sec. 18(1)(b)	2013-14
				of Air/Water	
				Act	
3.	Viraj Alloy amp	Maharashtra	Iron and	Sec. 18(1)(b)	2013-14
	Steel		Steel	of Air/Water	
				Act	
4.	Birla Cement Works	Rajasthan	Cement	Sec. 18(1)(b)	2013-14
				of Air/Water	
				Act	
5.	Star Paper Mills	Uttar	Paper	Sec. 18(1)(b)	2013-14
	Ltd. Saharanpur	Pradesh		of Air/Water	
				Act	
6.	Suven Life Sciences	Andhra	Pharma-	Sec. 5 of	2013-14
	Ltd.	Pradesh	ceutical	E(P)A	

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1	2	3	4	5	6	
7.	NECEM Cements	Assam	Cement	Sec. 5 of	2013-14	
	(Pvt) Limited			E(P)A		
8.	Kahalgaon Super	Bihar	TPP	Sec. 5 of	2013-14	
	Thermal Power			E(P)A		
	Station					
9.	Corporate Ispat	Chhattisgarh	Iron and	Sec. 5 of	2013-14	
	Alloy Ltd.		Steel	E(P)A		
10.	Vandana Global	Chhattisgarh	Iron and	Sec. 5 of	2013-14	
	Ltd. Siltara, Raipur		Steel	E(P)A		
11.	Excel Industries	Gujarat	Pesticide	Sec. 5 of	2013-14	
	Ltd.			E(P)A		
12.	Mangalam Drugs	Gujarat	Pharma-	Sec. 5 of	2013-14	
	and Organics Ltd.,		ceutical	E(P)A		
	(Unit I)					
13.	Unimark Remedies	Gujarat	Pharma-	Sec. 5 of	2013-14	
	Ltd.		ceutical	E(P)A		
14.	Ranbaxy	Haryana	Pharma-	Sec. 5 of	2013-14	
	Laboratory, Vill,		ceutical	E(P)A		
	Sirhou Sector					
	18, Udyog Vihar,					
	Gurgaon					
15.	Ranbaxy	Himachal	Pharma-	Sec. 5 of	2013-14	
	Laboratories,	Pradesh	ceutical	E(P)A		
	Paonta Sahib					
	(Ganguwal), Distt.					
	Sirmour, HP					
16.	Mysore Paper Mills	Karnataka	Paper	Sec. 5 of	2013-14	
				E(P)A		
17.	West Coast Paper	Karnataka	Paper	Sec. 5 of	2013-14	
	Mills			E(P)A		
18.	Security Paper Mill	Madhya	Paper	Sec. 5 of	2013-14	
		Pradesh		E(P)A		
19.	Three M Paper	Maharashtra	Paper	Sec. 5 of	2013-14	
	Manufacturing Co.			E(P)A		
20.	Srikem Laboratories	Maharashtra	Pharmaceu-	Sec. 5 of	2013-14	
			tical	E(P)A		

1	2	3	4	5	6
21.	Chemfab Alkalies	Pondicherry	Chlor Alkali	Sec. 5 of E(P)A	2013-14
22.	Shreyans Industries Ltd., Vill. Toansa, Distt. Nawanshehar	Punjab	Paper	Sec. 5 of E(P)A	2013-14
23.	Chemicals and Plastics India Ltd.	Tamil Nadu	Distillery	Sec. 5 of E(P)A	2013-14
24.	Tamil Nadu Petroproducts Limited	Tamil Nadu	Petrochem- ical	Sec. 5 of E(P)A	2013-14
25.	Rashmi Cement Ltd.	West Bengal	Cement	Sec. 5 of E(P)A	2013-14
26.	Electrosteel Castings Ltd. (CPP and Coke Oven Plants)	West Bengal	Iron and Steel	Sec. 18(1)(b) of Air/Water Act	2014-15
27.	SLN Distilleries Pvt. Limited	Karnataka	Distillery	Sec. 5 of E(P)A	2014-15
28.	Sangamner Bhag SSK Ltd., (Distillery), Sangamner, Distt. Ahmednagar	Maharashtra	Distillery	Sec. 5 of E(P)A	2014-15
29.	I.G. Petrochemicals Ltd., Navi Mumbai, Maharashtra	Maharashtra	Petro- Chemical	Sec. 5 of E(P)A	2014-15
30.	Jai Bhawani SSK	Maharashtra	Sugar	Sec. 5 of E(P)A	2014-15
31.	Bajaj Hindustan Ltd, Basti, UP	Uttar Pradesh	Distillery	Sec. 5 of E(P)A	2014-15
32.	Daurala Sugar Works, Daurala, Meerut	Uttar Pradesh	Distillery	Sec. 5 of E(P)A	2014-15
33.	Khaitan Chemicals and Fertilisers (Mahadev Fertilizer) Fatehpur (Fertilizer)	Uttar Pradesh	Fertilizer	Sec. 5 of E(P)A	2014-15

110	Written Answers to	[RAJYA SABHA]		Unstarred Question		
1	2	3	4	5	6	
34.	Saraya Distillery Sardar Nagar, Gorakhpur .	Uttar Pradesh	Distillery	Sec. 5 of E(P)A	2014-15	
35.	A B Mauri India Pvt Ltd. [Formerly Kalyani Yeast] (fermentation), Kalyani, WB	West Bengal	Distillery	Sec. 5 of E(P)A	2014-15	
36.	ESAB India Ltd., P-41, Taratola, Kolkata – 88. (Electroplating)	West Bengal	Iron and Steel	Sec. 5 of E(P)A	2014-15	
37.	Exodus Knitwear (P) Ltd.	West Bengal	Pulp and Paper	Sec. 5 of E(P)A	2014-15	
38.	Cetex petrochemicals Ltd.	Tamil Nadu	Petro- Chemical	Sec. 5 of E(P)A	2014-15	
39.	HINDALCO Industries Ltd., Ranchi	Odisha	Aluminium	Sec. 5 of E(P)A	2014-15	
40.	Ram Leathers	Tamil Nadu	Tannery	Sec. 5 of E(P)A	2014-15	
41.	Symbiotic Pharmalab Ltd.	Madhya Pradesh	Pharma	Sec. 5 of E(P)A	2014-15	
42.	Medilux Laboratories Pvt. Ltd.	Madhya Pradesh	Pharma	Sec. 5 of E(P)A	2014-15	
43.	Cement Corporation of India, Bokajan	Assam	Cement	Sec. 5 of E(P)A	2014-15	
44.	Mangalore Refinery and Petrochemicals	Karnataka	Oil Refinery	Sec. 5 of E(P)A	2014-15	
45.	Trimula Sponge Iron (P) Ltd	Chhattisgarh	Iron and Steel	Sec. 5 of E(P)A	2014-15	
46.	Coastal Chemi- cals(Presently M/s International Paper APPM Ltd)	Andhra Pradesh	Paper	Sec. 5 of E(P)A	2014-15	
47.	Tata Chemicals	Gujarat	Chlor-Alkali	Sec. 5 of E(P)A	2014-15	